

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 46 of 2014**

**Dated : 28<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**D. Subrahmanya Bhat**

**..... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory  
Commission & Anr.**

**.....Respondent(s)**

**Counsel for the Appellant (s):**

**Mr. Shridhar Prabhu**  
**Mr. Anantha Narayan M.G.**

**Counsel for the Respondent(s):**

**Mr. Anand K. Ganesan for R.1**  
**Ms. Swapna Seshadri**  
**Ms. Mandakini Ghosh for R.2**

**ORDER**

Post the matter for further hearing on **04.07.2014** along with  
Appeal no. 42 of 2014.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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